

- (b) if so, the details thereof;
- (c) if not, the present position in this regard;
- (d) whether the Government have received any proposal from the Government of Maharashtra for financial assistance for tourism development in the district;
- (e) if so, the details thereof; and
- (f) the present status of these proposals?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) to (c). Government of Maharashtra have declared coastal stretch of 84 kms. between Sindhudurg and Vijaya Durg fort as special tourism area and have commissioned Tata Consultancy Services for preparation of Tourism Development Plan. Government of Maharashtra have also constituted an administrative body under the chairmanship of Chief Secretary of Maharashtra for the area.

(d) to (f). State Government of Maharashtra submitted a proposal for construction of tourist complex at Kunkeshwar in Sindhudurg District which has been sanctioned for Rs. 24.80 lakhs during 1993-94.

Brushware Limited

2567. SHRI TARA SINGH: Will the Minister of TEXTILES be pleased to state:

(a) whether the Brushware Limited, a company under British India Corporation Limited has shut down its operation for the last eight months despite having heavily booked orders from Defence units and others;

(b) whether the management has failed to meet working capital, electricity and other statutory dues;

(c) whether workers have not been paid wages for long; and

(d) if so, the facts and details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) The operations of the Brushware Ltd. have been hampered since April, 1994 due to shortage of working capital.

(b) The BIC Ltd., the holding company of the Brushware Ltd., itself is suffering from shortage of working capital and hence is not able to provide working capital to the Brushware Ltd.

(c) and (d). There are 50 workers in Brushware Ltd. The workers have been paid wages upto June, 1994 and wages for the month of July, 1994 onwards are due. 31 workers have also applied for availing of VRS so far.

[Translation]

Smuggling of Narcotic Drugs

2568. SHRI RAMPAL SINGH:
DR. LAXMINARAYAN PANDEY:
DR. A.K. PATEL:
SHRI PANKAJ CHOWDHRY:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government have signed agreements with other countries to check smuggling of Narcotics and to combat terrorism;

(b) if so, the details of such countries; and

(c) the extent to which success achieved therein?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) Yes, Sir.

(b) Agreements with foreign countries to combat drug trafficking have been signed with the Governments of Afghanistan, Mauritius, Myanmar, Russian Federation, UAE, United States and Zambia. Agreements with foreign countries to combat terrorism have been signed with the Governments of Bulgaria, Canada, Romania, Russian Federation and United Kingdom.

(c) The agreements relating to drug trafficking are aimed at enhancing our capacity, through cooperation with foreign Governments, to combat international trafficking in narcotics drugs. The signing of agreements relating to combat terrorism is to discourage the activities of terrorists. The Government is satisfied with the outcome of these agreements.

[English]

Refinancing Facilities to Cooperative Banks

2569. SHRIMATI SUMITRA MAHAJAN:
SHRI SURAJ BHANU SOLANKI:
SHRI PHOOL CHAND VERMA:

Will the Minister of FINANCE be pleased to state:

(a) whether cooperative banks do not get the refinancing facilities from NABARD for public distribution system;

(b) if so, the reasons therefor; and

(c) the remedial measures taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (c). National Bank for Agriculture and Rural Development (NABARD) has reported that it does not provide refinance facility to the Co-operative Banks for public distribution system (PDS). NABARD provides short term loans to State Cooperative Banks (SCBs) and Regional Rural Banks (RRBs) for Seasonal Agricultural Operations (SAO) and other short term purposes by using the General Line of Credit (GLC) made available by Reserve Bank of India (RBI). The GLC provided by RBI is out of the created money which has inflationary potential and there is no provision in the GLC for making available credit for the above purpose. In the context of repeated requests received from the State Governments/Banks, for providing refinance to Cooperative Banks for financing public distribution system, NABARD has examined the matter in consultation with RBI and has taken a view that the same cannot be supported as NABARD is expected to provide credit only for production oriented activities. As